

ITEM NO.117
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

TP No. 65/ALD/2016 (CP No. 1/ND/2016)

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DR. VISHWESH DUTT TIWARI V/S GALAXY LIFE CARE SERVICES PVT LTD
UNDER SECTION	397/398 OF COMPANIES ACT 1956

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-
(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)